

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 47 of 2012

Dated: 16th May, 2012

Maharashtra State Power Generation Co. Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

03.07.2012.

COURT MASTER